

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00048/2019 in OA 310/01440/2018**

**Dated Monday the 16<sup>th</sup> day of September Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member(J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

Subhash Chandra Sinha,  
Quarter No.09, 4<sup>th</sup> floor,  
C/o. Narcotics Control Bureau,  
2<sup>nd</sup> Main Road, Ayapakkam,  
Chennai – 600 077.

... Applicant

By Advocate **M/s S. Ramaswamyrajarajan**

Vs.

1. Union of India rep. By  
Mr. Rajiv Gauba,  
The Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi- 110 001.

2. Mr. Abhay Kumar,  
The Director General,  
Narcotics Control Bureau,  
West Block-I, Wing No.5,  
R.K.Puram,  
New Delhi- 110 066.

... Respondents

By Advocate **Mr. Su. Srinivasan**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 26.10.2018 in OA 1440/2018

2. When the matter came up for hearing today, learned counsel for the respondents produces a copy of the order dt. 23/26.8.2019 and submit that the order of this Tribunal had been fully complied with and the CP could be closed.

The order dt. 23/26.08.2019 is taken on record.

3. Counsel for the applicant has no objection to that effect.

4. Accordingly Contempt Petition is closed. Notices discharged.

(T. Jacob)  
Member (A)

AS

16.09.2019

(P. Madhavan)  
Member(J)